

(b) Creation of new Postal Divisions inter-alia involves creation of new posts. In view of the extant ban orders imposed by the Government on creation of posts, it will not be feasible to create Kalahandi Postal Division at present.

Supply of paper to Kerala Education Department

2214. SHRI K. MOHANDAS : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) the total quantity of paper applied for by the Education Department of Kerala for printing of notebooks, text-books and other educational purposes, and the quantity allotted;

(b) the reasons for inadequate supply of paper; and

(c) the steps being taken by Government to ensure full supply to the Kerala Education Department ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) Government of Kerala had intimated the Ministry of Education its requirement of concessional white printing paper for educational purposes for 1984-85 as 12,111 metric tonnes. The total allotment made to Kerala during 1984-85 was 9,484 tonnes, out of which supplies made so far amount to 4375.3 tonnes.

(b) and (c) Some of the mills have reported power cuts shortage of raw materials etc. as the reason for shortfall in supplies. As and when complaints of short-supply or non-supply are received from allottees the matter is taken up with the concerned paper mills for stepping up supplies of paper.

Growth rate of Industry

2215. SHRI EDUARDO FALEIRO : Will the Minister OF INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government have fixed the growth rate of industry in 1985-86 at 10 per cent;

(b) if so, the actual growth rate during the past few months in this year; and

(c) if the results are not satisfactory, the steps Government propose to take to improve the situation ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) The Approach Paper to the the Seventh Plan (1985-90) envisages an average annual growth rate of 7 per cent during the plan period.

(b) On the basis of Index of Industrial Production (provisional) from Central Statistical Organisation, the rate of growth of industrial Production during April-December, 1984 over April-December, 1983 was 6.2 per cent.

(c) The Government has been taking several steps to stimulate industrial production through appropriate changes in industrial, licensing and import policies as well as through monetary and fiscal measures and improvement in infrastructure.

LPG Connections

2216. SHRI AMARSINH RATHAWA : Will the Minister of PETROLEUM be pleased to state :

(a) whether the scheme of supplying additional LPG cylinders is being implemented throughout the country;

(b) if not, the names of the cities which are having this facility;

(c) the number of persons in each state which are having additional LPG cylinder as on 31 December, 1984;

(d) whether there are a large number of persons who are not having LPG connections and on the other hand people are having additional cylinders; and

(e) whether Government propose to review their decision to supply additional cylinders to the consumers till all the wait listed persons get the LPG connections in the country ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) All over the country the oil Industry is releasing second cylinders to customers of Pin type cylinders.

- (b) Does not arise.
- (c) The details are given in the attached statement.
- (d) Yes, Sir.
- (e) In view of the fact that provision of second cylinders does not in any way effect release of new connections, which is being implemented as planned. Government do not propose to review the decision about second cylinders.

24. Arunachal Pradesh	—
25. Chandigarh	22,829
26. Dadra and Nagar Haveli	—
27. Delhi	1,12,904
28. Goa, Daman and Diu	350
29. Lakshadweep	—
30. Mizoram	—
31. Pondicherry	3,208

Statement

The Number of Second Cylinders Released as on 31.12.1984

Name of the States :	
1. Andhra Pradesh	61,270
2. Assam	11,204
3. Bihar	5,272
4. Gujarat	32,536
5. Haryana	10,651
6. Himachal Pradesh	10,900
7. J and K	1,802
8. Karnataka	6,736
9. Kerala	5,926
10. Madhya Pradesh	6,716
11. Maharashtra	53,417
12. Manipur	—
13. Meghalaya	—
14. Nagaland	—
15. Orissa	1,291
16. Punjab	40,804
17. Rajasthan	11,954
18. Sikkim	136
19. Tamil Nadu	55,017
20. Tripura	—
21. Uttar Pradesh	62,537
22. West Bengal	56,610
Union Territories	
23. Andaman and Nicobar Islands	—

International Workshop for women industrial entrepreneurs

2217. SHRIMATI MADHURI SINGH :

Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :
 (a) Whether the first six day International Workshop for development of women industrial entrepreneurs was held recently in New Delhi;

(b) the steps taken by the Union and the State Governments, financial institutions, promotional agencies and voluntary organisations to induct more women into entrepreneurial development movement; and

(c) other relevant details in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS : (SHRI ARIF MOHAMMAD KHAN) : (a) Yes, Sir.

(b) and (c) The information is not readily available and is being collected from all the State Governments and the agencies involved.

[Translation]

Review of Legal Aid Schemes of various States.

2218. SHRI DILEEP SINGH BHURIA : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether the Union Government have reviewed the Legal Aid Schemes being run by various States ; and

(b) whether Government propose to bring about uniformity and wide changes therein in order to make these schemes more effective ?